

Statement-I

The details of important development works in Telecommunication planned in Madhya Pradesh during the current financial year (1998-99) are as under

S.No.	Name of Item	Annual Plan Target for 1998-99
1.	Net Switching Capacity	1,25,000 Lines
2.	Direct Exchange Lines	1,10,000 Numbers
3.	TAX Capacity (Net)	23,500 lines

Statement-II

The details of the development works decided to be executed in the field of Postal sector in Madhya Pradesh during the current financial year

1. Installation of 30 multi-purpose counter machines and 06 Savings Bank local area network machines is envisaged.
2. 150 electronic Franking machines and 20 Stamp Cancelling machines are also expected to be installed in the country.
3. On-going projects in respect of construction of postal buildings and staff quarters are the priority for the current year. No new projects have been taken up during the current year.
4. The Department has set a target for opening 2 Departmental Sub Post Offices, 50 Extra Departmental Branch Post Offices and to provide Infrastructural equipments to 175 Extra-Departmental Branch Post Offices during current financial year.

[English]

Delay in Completion of Calicut Bye-pass

739. SHRI P. SANKARAN : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the reasons for the inordinate delay in completing the Calicut Bye-pass of National Highway;

(b) whether the Government have fixed any tentative date for the completion of this work; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (SHRI DEBENDRA PRADHAN) : (a) The proposed Calicut (Kozhikode) bypass on NH-17 is to be tackled in 4 phases having a total length of 28.124 Km. starting from Vengalam and ending at Ramanattukara. Land Acquisition for Phase I (Patheerankavu to Ramanattukara) having a length of 7.254 Km., Phase II from Vengalam to Malaparamba 11.760 Km. and Phase IV from Malaparamba to Kottull

2.74 Km. have been completed. Land Acquisition for Phase III from Kottull to Pantheerankavu for 6.370 Km. is in progress. Project estimate for construction of 7.254 Kms. from Pantheerankavu to Ramanattukara coming under Phase I have been sanctioned by Government of India in June '97 for Rs. 25.54 crores (including roads & bridges).

(b) and (c) Works for both roads and bridges are in progress. The target date for completion of Phase I is December, 2000. The bypass as a whole can be completed in phases, after the remaining works are sanctioned depending upon the availability of funds.

Kendriya Vidyalaya in Hospet, Karnataka

740. SHRI H.G. RAMULU : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government have opened a Kendriya Vidyalaya in Hospet, Karnataka;

(b) if so, the funds sanctioned so far for the construction of Vidyalaya's building alongwith the estimated cost of construction thereof;

(c) the time by which the construction work is likely to be completed;

(d) the number of teachers working in the Vidyalaya and the number of such post lying vacant separately at present;

(e) the intake capacity for different classes in the Vidyalaya, class-wise; and

(f) whether the Government propose to increase the intake capacity of the Vidyalaya and if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) Yes, Sir.

(b) and (c) The Vidyalaya was opened in 1997-98. No funds have been sanctioned so far since the plot of 8.5 acres of land earmarked at the time of opening of the Vidyalaya has not yet been transferred in favour of Kendriya Vidyalaya Sangathan (KVS) by the State Government.

(d)

Post	Sanctioned strength	No. of teachers working	Vacant Posts
T.G.T.	02	NII	02
PRT	06	03	03
Music Teacher	01	NII	01
Librarian	01	NII	01

(e) The intake capacity for each section is 35. However, the children/grand children of Hon'ble MPs' children of KVS employees, Ministry of External Affairs and Intelligence agencies, etc. are admitted over and above the strength.

(f) No, Sir.

Electronic Telephone Exchange in J & K

741. VAIDYA VISHNU DATT : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of electronic telephone exchanges functioning in Jammu and Kashmir till date, district-wise;

(b) whether the Government are aware that these exchanges are not functioning properly;

(c) if so, the details thereof alongwith the reasons therefor;

(d) whether Government propose to modernise these exchanges to minimise faults and provide uninterrupted communication facilities to the people;

(e) if so, the details thereof; and

(f) the number of manual telephone exchanges proposed to be converted into electronic exchanges during 1998-99?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA) : (a) The number of electronic exchanges functioning in J&K district-wise are as below :

(i) Anantnag	-10
(ii) Badgam	-08
(iii) Baramulla	-12
(iv) Pulwama	-10
(v) Kupwara	-05
(vi) Srinagar	-08
(vii) Jammu	-47
(viii) Kathua	-22
(ix) Doda	-26
(x) Udhampur	-30 (35)
(xi) Poonch	-17
(xii) Rajouri	-26
(xiii) Leh	-14
(xiv) Kargil	-06
Total	-246

(b) and (c) Exchanges are generally working satisfactorily. However, performance is sometimes adversely effected due to very difficult law and order situation and militancy in the state.

(d) and (e) The exchanges have already been modernised. However, it is planned to modernise the connectivity by providing digital transmission media progressively. The details of such exchanges are given below :

1. Magam
2. Kulgam
3. Achabal
4. Malangpura
5. Tral
6. Chandoor
7. Narbal
8. Jajarkotli
9. Lakhanpur
10. Trilokpur
11. Tikri
12. Thathri
13. Mahore
14. Latti
15. Surankote
16. Nawchera
17. Donglbrahmna
18. Dharmari
19. Arnas
20. Nyoma
21. Nimoo
22. Saspole
23. Sukarbacman
24. Mandi

(f) There is no manual exchange working in J&K.

[Translation]

Doordarshan Kendra in Karnataka

742. SHRI BASWARAJ PATIL SEDAM : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the location and date on which first ever Doordarshan Kendra in Karnataka State was commissioned and aim thereof;

(b) whether the present studio and its equipments are suitable to meet the present requirements;

(c) if not, the scheme for its modernisation and development during the current year; and

(d) the extent of shortage of employees therein and the time by which this shortage is likely to be made good?